

construction of culverts and plantation/afforestation works including creation of 16 nurseries are being taken up.

दिवाली के दौरान मोमबत्तियों की
बिक्री

2318. श्री फूलचन्द वर्मा : क्या नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस वर्ष दिवाली के अवसर पर दिल्ली के लोगों को 4.50 रु० प्रति पैकेट के निर्धारित भाव पर मोमबत्तियां दी गई थीं जब कि 1978 और 1979 में जनता पार्टी के शासन काल में 1.60 रु० प्रति पैकेट की दर पर मोमबत्तियां दी गई थीं ; और

(ख) मूल्य में इतनी अधिक वृद्धि के क्या कारण हैं और इस बारे में पूर्ण तथ्य क्या हैं ?

नागरिक पूर्ति मंत्रालय में उप मंत्री (श्री ब्रजमोहन महन्ती) : (क) और (ख) वर्ष 1978 और 1979 में क्रमशः 1.60 रु० प्रति पैकेट और 2.65 रु० प्रति पैकेट की दर से मोमबत्तियां दी गयी थीं। इस वर्ष दिवाली के अवसर पर 4.50 रु० प्रति पैकेट की दर से मोमबत्तियां दी गईं। इस वर्ष मोमबत्तियों के मूल्यों वृद्धि में पैराफीन मोम के मूल्य में हुई भारी वृद्धि के कारण हुई है, जो 1978 के 2387.14 रु० प्रति मीटरी टन से बढ़ कर 1981 में 9740.63 रु० प्रति मीटरी टन पर पहुंच गया। इस वर्ष मोमबत्ती के 300 ग्राम के एक पैकेट में पैराफीन मोम की अपनी लागत ही 2.92 रु० थी।

Drinking Water

2319. SHRI VIRDHI CHANDER JAIN :

SHRI N. E. HORO :

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount allocated by Government for the schemes to provide drinking water during 1978-79, 1979-80, 1980-81 and 1981-82 ;

(b) the amount spent out of it ; and

(c) the State-wise number of villages benefited therefrom ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING SHRI BHISHMA NARAIN SINGH)

(a) and (b). The amounts released and utilised under the Centrally Sponsored Accelerated Rural Water Supply Programme for 'works' during the years 1978-79, 1979-80 and 1980-81 are given as under:—

Year	Funds released (Rs. in lakhs)	Funds utilised
1978-79	5901.44	5827.14
1979-80	5820.30	5810.96
1980-81	8391.33	Full information not available

In 1980-81 the Budget allocation under ARWSP was Rs. 10,000 lakhs. Out of this amount, a sum of Rs. 8424.38 lakhs was released for works and Monitoring and investigation units. An additional expenditure of about Rs. 15 crores was also incurred towards cost and related expenses of drilling rigs obtained for drought affected States.

The Budget allocation for 1981-82 for the programme is 11000 lakhs, out of which Rs. 4103.25 lakhs has been released to States/UTs as first instalment of Central grant-in-aid.

(c) The information is being collected and will be placed on the Table of the House.

National Seminar on Protection and Development of fisheries

2320. SHRI DAULAT SINHJI JADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a National Seminar on protection and development of fisheries was held some time back;

(b) if so, the details of the suggestions made in the Seminar; and

(c) the action taken by Government for maximising fish production in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION : (SHRI R. V. SWAMINATHAN) (a) No, Sir,

(b) and (c) Does not arise.

Assistance for Integrated Horticulture Project in Orissa

2321. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Orissa Government has sought any assistance from the Centre for an integrated horticulture project in the State; and

(b) if so, what are the details in this regard and the action taken by the Centre in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN) : (a) and (b). No, Sir. The Government of Orissa has not sought any assistance from the Centre for an integrated horticulture project in the State.

Amendment to Urban Land (Ceiling and Regulation) Act, 1976

2322. SHRI CHATURBHUIJ : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 6541 on 6th April, 1981 regarding amendment to Urban Land Ceiling Act, 1981 and state :

(a) whether the final decision about amending the Urban Land (Ceiling and Regulation) Act, 1976 has been taken ;

(b) if so, when and when such amending Bill likely to be introduced;

(c) what are the main features of the amending Bill; and

(d) if no decision has so far been taken, the reasons of such a long delay and when a decision is likely to be taken?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) to (d). No final decision has been taken so far. The proposal for amending the Urban Land (Ceiling and Regulation) Act, 1976 is still in process and the amending Bill will be introduced as soon as the requisite formalities are completed.